

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 585
TO BE ANSWERED ON 27.04.2016**

SMOKING IN TRAINS

†585. SHRI VISHNU DAYAL RAM:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether some passengers still smoke in trains though it is prohibited;**
- (b) if so, the number of such complaints registered with the railways during the last three years with the number of passengers who have been fined for this; and**
- (c) the efforts being made by the Government to make railway journey free from smoking in future?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): Cases of persons smoking in trains come to notice at times. However, no separate statistics are maintained in this regard. Regular drives are conducted to check smoking in trains and on railway premises and persons so caught are charged as per relevant provisions of the law. In addition, public are educated through various media, not to smoke in trains and railway premises by displaying notices at prominent places both at the stations and inside the coaches.
